

67 माना है। हम प्लैक्स बिलिटी जरूर चाहते हैं कि यह मामला सुलझ जाए और कोई ऐसा रास्ता जरूर निकले, ताकि उनको भी नसल्ली हो जाए और माइनारिटीज को भी नसल्ली हो जाए। हमारी यह ह्यूटी है—अगर मैजॉरिटी में या माइनारिटी में ये मिसफ़िक्ट्स बदनमनी पैदा करना चाहते हैं, समझाने-बुझाने से नहीं मानते हैं तो उनको मजबूत हाथों से मुलबाया जाय और उनको ज्यादा बढ़ने न दिया जाय।

भारत सरकार की यह भां ड्यूटा है कि हम वहा ट्राइबल परियाज को, वडा को भाषा को, वहां के कल्चर को बरकरार रखने की गारंटी देने है। कोई भी ताकत उन की भाषा, उनके कल्चर, उनकी रवायात को खत्म करने की कोशिश करेगी तो नही करने देगे, लेकिन हम अपना परम धर्म समझते है कि माइनारिटीज को प्राटेक्शन दे और उनको जिन्दा रहने का हक दिया जाय। आज जो हमारे पामप्लामिग रिपोर्ट्स आ ग्ही है उनसे जाहिर होता है कि माइनारिटी वाले बहुत भयभीत हो रहे हैं। उनके भयभीत होने का कारण अभी मुलेमान सेंट साहब ने बनलाया है—मैं उनको दोहराना नही चाहता हूं।

आज चूंकि भारत की अखंडता के लिये, वहा पर शान्ति का वायु-मडल पैदा करने के लिये हमसे इतिफाक रखते है—इम लिये मैं कुछ ज्यादा नही कहना चाहता हूं। हालांकि कुछ दोस्तों की तत्ररीरों का हवाला जवाब देने के लिये मैंने अपने पास रखा था, लेकिन अब मैं उनको दोहराने में आप का वकत नही लूंगा। मैं, स्पीकर साहब, आप से प्रार्थना करूंगा कि मैंने जो मंकल्प रखा है कि 6 महीने की अवधि बढ़ाई जाय, उसको तमाम हाउस इतिफाक राय से पास करे।

MR. SPEAKER: The question is:

“That this House approves the continuance in force of the Proclamation, dated the 12th December, 1979,

in respect of Assam, issued under article 356 of the Constitution by the President for a further period of six months with effect from 12th June, 1980.”

The motion was adopted.

18.23 hrs.

DEMANDS FOR GRANTS ON ACCOUNT (ASSAM), 1980-81

MR. SPEAKER: We shall now take up Demands for Grants on Account, 1980-81 in respect of Assam. It will take only a few minutes. Let us pass it.

SOME HON MEMBERS: Tomorrow.

PROF. MADHU DANDAVATE: (Rajapur): The impact of the Home Minister's speech will be spoiled if we take up the next item.

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): There is nothing in it. It will take just five minutes. The List of Demands for Grants on Account in respect of the Budget for the State of Assam for 1980-81 is before the House. I request that it may be accepted.

MR SPEAKER: Motion moved:

“That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the Third Column of the Order Paper, be granted to the President out of the Consolidated Fund of the State of Assam, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1981 in respect of the heads of demands entered in the second column thereof against Demands No. 1, 3 to 16, 19 to 77, 80 and 82.”

Demands for Grants on Account (Assam) for 1980-81 submitted to the vote of Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grant on account submitted to the vote of the House	
		Revenue	Capital
1	2	Rs.	Rs.
1	State Legislature	16,74,000	..
3	Council of Ministers	5,81,00,000	..
4	Discretionary Grants	17,000	..
5	Administration of Justice	52,77,000	..
6	Elections	13,36,000	..
7	Taxes on Income and Expenditure	2,24,000	..
8	Land Revenue and Land Ceiling	2,15,58,000	..
9	Stamps	2,56,000	..
10	Registration	7,68,000	..
11	State Excise	20,03,000	..
12	Sales Tax and Other Taxes	29,67,000	..
13	Transport Services	1,02,16,000	8,67,000
14	Electrical Inspectorate	2,19,000	..
15	Small Savings	82,000	..
16	Financial Inspection	66,000	..
19	Civil Secretariat and Attached Offices	94,32,000	..
20	District Administration	84,84,000	..
21	Treasury and Accounts Administration	20,24,000	..
22	Police	9,39,81,000	..
23	Jails	55,16,000	..
24	State Prisoners and Detenues	10,000	..
25	Stationery and Printing	40,76,000	..
26	Administrative and Functional Buildings	2,06,80,000	2,20,28,000
27	Fire Services	30,20,000	..
28	Vigilance and Special Commissions	1,93,000	..
29	Civil Defence and Home Guards	39,11,000	..
30	Pooled Transport	83,000	..

1	2	3	
		Revenue Rs.	
		Capital Rs.	
31	Guest Houses, Government Hostels, etc.	8,41,000	..
32	Administrative Training	1,77,000	..
33	Vital statistics, etc.	4,43,000	..
34	Pension and other Retirement Benefits	1,03,10,000	..
35	Aid Materials	51,07,000	..
36	State Lotteries	11,18,000	..
37	Education	26,64,20,000	1,00,000
38	Art and Culture	24,10,000	..
39	State Archives	67,000	..
40	Medical and Public Health	12,06,11,000	47,50,000
41	Sanitation and Sewerage	2,51,000	..
42	Housing Schemes	43,05,000	10,33,000
43	Residential Buildings	77,71,000	1,11,30,000
44	Urban Development	41,36,000	2,00,000
45	Information and Publicity	17,42,000	..
46	Labour and Employment	71,85,000	..
47	Civil Supplies	36,79,000	..
48	Relief and Rehabilitation	38,000	1,67,000
49	Welfare of Scheduled Castes/Scheduled Tribes and Others	1,33,24,000	..
50	Social Welfare	83,51,000	..
51	Prohibition	13,34,000	..
52	Pensions to Freedom fighters, Rajya Sainik Board etc.	13,08,000	..
53	Natural calamities	2,30,67,000	..
54	Social and Community Services	69,000	..
55	Planning Board	9,53,000	..
56	Co-operation	1,83,90,000	1,16,55,000
57	North Eastern Council Schemes	18,67,000	78,04,000
58	Statistics	32,60,000	..
59	Weights and Measures	9,90,000	..
60	Trade Adviser	1,57,000	..

1	2	3	
		Revenue Rs.	
		Capital Rs.	
61	Agriculture	6,15,95,000	1,00,000
62	Irrigation	1,32,13,000	7,03,03,000
63	Soil and Water Conservation	1,11,19,000	20,24,000
64	Animal Husbandry and Veterinary	2,32,87,000	..
65	Dairy Development	39,65,000	..
66	Fisheries	53,28,000	67,000
67	Forests	4,65,37,000	..
68	Community Development	2,61,44,000	..
69	Industries	8,43,000	63,67,000
70	Sericulture and Weaving	1,22,23,000	3,14,000
71	Cottage Industries	74,23,000	30,03,000
72	Mines and Minerals	23,82,000	12,54,70,000
73	Flood Control	1,66,06,000	4,54,67,000
74	Roads and Bridges	6,94,78,000	4,50,72,000
75	Tourism	8,79,000	..
76	Payment of Compensation and Assignment to Local Bodies and Panchayati Raj Institution	1,28,33,000	..
77	Assam Capital Construction	10,83,000
80	Loans and Advances to Government Servants	1,60,13,000
82	Food for Work Programme	67,000	..

MR. SPEAKER: There are some cut motions. Shri Banatwalla.

SHRI G. M. BANATWALLA (Ponnani): I move my cut motion Nos. 1 and 2. I beg to move:

"That the Demand for Grant on Account under the head 'Police' be reduced to Re. 1".

[Failure to investigate into and detect foreign hand in disturbances in Assam and to take necessary action. (1).]

"That the Demand for Grant on Account under the head 'Police' be reduced to Re. 1".

[Failure to take firm action with respect to "foreigners" issue and disturbances in Assam (2)]

SHRI CHANDRAJIT YADAV (Azamgarh): Actually, we got this impression that the Finance Minister will only present this and then we will discuss this tomorrow.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI BHISHMA NARAIN SINGH): I agreed for further extension of time only because everybody assured this House that vote on account would be passed.

PROF. MADHU DANDAVATE: Please check up the records. The Finance Minister has said that it hardly takes 5 minutes. And now the Parliamentary Affairs Minister says something else.

MR. SPEAKER: It was taken for granted that no discussion would take place.

SHRI SOMNATH CHATTERJEE: (Jadavpur): In the BAC one hour was allotted for this.

MR. SPEAKER: I can give you one hour. I am ready to sit. If I have the consensus I can extend the time. I have to go by the consensus.

SHRI R. VENKATARAMAN: If the House wants to have discussion, we will sit as long as the House wants and we will then decide this.

MR. SPEAKER: That I have already said, Mr. Venkataraman. It is now the wish of the House that I have to carry out.

SHRI SAMAR MUKHERJEE: We are not in a mood to discuss it today. Tomorrow we will have the discussion. One hour has been allotted to it. We were under the impression that it would be discussed separately.

18.31 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, June 11, 1980 | Jyaistha 21, 1902 (Saka).